

accept the recommendations of the IIIrd Pay Commission in respect of Class I & II posts, excluding 12 categories of posts which included the posts of Medical Officers whose scales of pay were found to be not common with those of the Central Government Offices. Out of 31 posts of Medical Officers in the grade of Rs. 450—1000, 10 have already been upgraded to those of Senior Medical Officers in the scale of Rs. 1100—1600 which is a scale recommended by IIIrd Pay Commission. One post of the Medical Officer Incharge, which was earlier upgraded to Sr. Medical Officer in the scale of Rs. 800—1500 has also been upgraded to the scale of Rs. 1100—1800 which also corresponds to the pay scale recommended by the IIIrd Pay Commission for the posts of Specialists Grade II. The question of revising the grade of the remaining posts of Medical Officers presently in the grade of Rs. 450—1000 is still under consideration. DESU have informed that the revision of grades will be given effect from 1.1.1973.

**मैथुन बांध के कारण विस्थापित परिवारों को रोजगार दिया जाना**

6041. श्री शिव सोरन : क्या ऊर्जा और कोयला मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने मैथुन बांध के कारण विस्थापित परिवारों को रोजगार देने का आश्वासन दिया था; और

(ख) कितने परिवारों को अब तक रोजगार दिया गया है और क्या सरकार का विचार उन्हें भविष्य में भी रोजगार देने का है?

**ऊर्जा मंत्रालय में राज्य मंत्री (श्री विक्रम महाजन) :** (क) ऐसा कोई आश्वासन नहीं दिया गया था। तथापि, दामोदर घाटी निगम ने अपनी इच्छा से, कार्य प्रभारित और मस्टर रोल श्रेणियों में विस्थापित व्यक्तियों को वरीयता दी है।

(ख) अब तक लगभग 550 विस्थापित व्यक्तियों को मैथुन में रोजगार दिया गया है। निगम में अब समूह 'ग' के पदों में 15—रिक्तियां विस्थापित व्यक्तियों के लिए आरक्षित है।

**Shifting of Headquarters of DVC from Calcutta to Bihar**

6042. SHRI SHIBU SOREN: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether Damodar Valley Corporation has its head office at Calcutta;

(b) whether Government propose to shift the head office from Calcutta to Bihar;

(c) if so, by what time; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) and (d). There is no proposal to shift the Head Office from Calcutta to Bihar. The operational headquarters for the Damodar Valley Corporation system are located in the fields in both the States of Bihar and West Bengal. Only the Administrative Head Office is at Calcutta.

(e) Question does not arise.

**Cocking Gas facilities to Dharnapuri Tamil Nadu**

6043. SHRI K. ARJUNAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware that the Indane gas facility has not been provided so far to the Dharnapuri District which is the Backward District in Tamil Nadu;

(b) whether Government propose to provide this facility which is the most urgent necessity to the public in that area; and

(c) if not, the reasons therefor?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):** (a) Yes, Sir.

(b) Indian Oil Corporation Limited propose to put up an Indane distributorship in Darmapuri town of Tamil Nadu during 1980-81.

(c) Does not arise in view of (b) above.

**Multi-National Drug Companies to be treated as High Technology Units**

6044. SHRI K. P. SINGH DEO: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that his Ministry had recommended to the Reserve Bank that foreign multi-national drug companies be treated as high technology units and they be allowed to retain majority equity shares;

(b) whether it is also a fact that the production technology now being applied by these companies does not rally conform to the demands of high technology and entitle them to the benefits that the Indian drug companies are allowed;

(c) whether the Foreign Companies' repatriation of profit is mounting over the years; and

(d) what steps are being taken to set right the anomalous situation which is obstructing the Indian Companies?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):** (a) No, Sir.

(b) A High Level Committee which went into the technology of manufacture of bulk drugs by foreign companies examined the processes for 207 bulk drugs of which 93 were found to involve high technology.

(c) A study of remittances of profits/dividends allowed to foreign drug

companies for the years 1974-75 to 1977-78 has revealed a rising trend.

(d) The role of the foreign sector has been clearly demarcated in the Drugs Policy. Therefore, there is no question of any obstruction to Indian companies.

**Production and Import of Aviation Fuel**

6045. SHRI K. P. SINGH DEO: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that at present we have to depend mainly on foreign countries for import of aviation fuel and if so, the extent thereof; and

(b) whether steps are being taken to cut out this dependence and start production of this item within the country and if so, the details thereof?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):** (a) Two types of fuel are used for aviation purposes namely, avgas and aviation turbine fuel. Only in the case of avgas, the requirements, which are of the order of 30,000 tonnes per annum are being wholly met from imports while aviation turbine fuel is produced in the refineries of the country.

(b) The proposal for manufacturing a single grade of avgas in the country is now being examined by an inter-ministerial committee.

**Quantity of Water Supply from Narmada Irrigation Scheme**

6046. SHRI CHITTUBHAI GAMIT: Will the Minister of IRRIGATION be pleased to state:

(a) what is the quantity of water to be supplied to each different district in Gujarat out of Narmada Irrigation Scheme, as per the suggestions of Gujarat Government made to the Water Commission;